

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

**DATE: 11th January, 2016
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
AFTER NOTICE			
1.	Appeal No. 147/2015 (M.A. No. 1290/2015)	New Era Poultries Vs. State of Haryana & Ors.	Mr. A. R. Takkar & Mr. Abhinit Das, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Advs. for HSPCB
2.	Original Application No. 510/2015 (M.A. No. 1234/2015)	Kamal Kishore Vs. Union of India & Ors.	Mr. G. K. Chauhan, Adv. for Applicant Dr. Abhishek Atrey & Mr. Sumit Razora, Advs. for MoEF Mr. Tarunvir Singh, Adv.
3.	Original Application No. 543/2015 (M.A. No. 1289/2015 & M.A. No. 18/2016)	S. K. Udyog Ltd. Vs. Punjab Pollution Control Board & Ors.	Mr. A. R. Takkar & Abhinit Das, Advs. for Applicant
4.	Original Application No. 546/2015	Human Rights Welfare and Social Welfare Society Vs. Deputy Commissioner, North DMC	Mr. Manoj Kumar, Applicant in person
FOR HEARING			
5.	Original Application No. 01/2012 (M.A. No. 146/2014)	Sanjay Agnihotri Vs. Union of India & Ors.	Mr. Raj Panjwani, & Mr. Rahul Choudhary, Advs. For the Applicant Mr. Pradeep Mishra & Mr. Daleep Kumar Dhayani, Advs. for R-2 Mr. N.K. Gupta, Sr. Environment Engineer, for R -3 Mr. Gautam Kumar, Adv. for R- 4 Mr. Ravindra Kumar, Adv. for R-5 Mr. Amit Khemka, Adv. & Mr. Rishi Sehgal, Adv. for R – 6 Ms. Savitri Pandey, Adv. for R-10 Mr. Rajkumr & Mr. Bhupender Kumar, Advs. for R-7 Ms. Sakshi Popli, Adv. for DJB
6.	Original Application No. 174/2014 (M.A. No. 948/2015)	Sunder Singh Vs. State of NCT of Delhi & Ors.	Mr. S. M. Hashmi, Adv. for the Applicant Mr. V.K. Tandon, Advs.for R-1 to 3 & 5 to 8 Mr. Rajbir Singh, & Ms. Purnima Maheshwari, Adv. for R-4 Mr. H.C. Sukhija, Adv. for R-13 Mr. Suresh Tripathy, Adv. for D.J.B. Ms. Sakshi Popli, Adv.
7.	Original Application No. 58/2015 (M.A No. 186/2015, M.A.No.400/2015 & M.A.No.452/2015) (PH)	Ramesh Chand & Ors. Vs. Union of India & Ors.	Mr. Anand Sharma, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Suryanarayan Singh, AAG for R –2 to 6 Mr. Abhinav V. Sr. Adv. with Ms. Liza, Advs. for R – 7 to 10

8.	Original Application No. 176/2015 (M.A. No. 1332/2015)	Shailesh Singh Vs Hotel Holiday Regency, Moradabad & Ors.	Mr. Shailesh Singh, in person Mr. Rishab Raj Jain & Priyadarsni Gopal, Advs. for R-1 Ms. Savitri Pandey, Adv. for R-2, 6 to 10 Mr. Rajkumar, Adv. for R-3 Mr. Anil K. Kher, Sr. Adv. with Ms. Anisha Mahajan, Adv. for R-4 Mr. Purushottam Mishra, Adv. for R-5 Mr. Balendu Shekhar, Adv. for R-11 Mr. A. K. Prasad, Adv. for R-14 Mr. Pradeep Misra & Mr. Daleep Dhayani, Advs. for UPPCB Mr. B. V. Niren, Adv. for CGWA Mr. Pawan Upadhyay, Adv.
9.	Original Application No. 181/2015 (M.A No. 519/2015 & M.A No. 520/2015)	Kuldeep Nagar Vs. Union of India & Ors.	Mr. Sanjay K. Pandey, Adv. for Applicant Ms. Panchajanaya Batra Singh, Adv. for R-1 Mr. A. R. Takkar, Adv. for R-2 Mr. Amit Agrawal, Adv. for WBPCB Ms. Yogmaya Agnihotri, Adv. for R-3&4 Mr. Vikram Mehta, Adv. for R-5 Ms. Neha Rajpal, Adv. for R-6 Mr. Amit Agarwal, Adv. for R-7 Mr. Devraj Ashok, Adv. for R-8 Mr. Amit Mehta, Adv. for R-15 Ms. Jyoti Dutt Sharma, Adv. for R-16 Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Devraj Ashok, Adv. for State of Karnataka
10.	Original Application No. 311/2015	Devendra Singh Bholey Vs. UOI & Ors.	Mr. Rajmangal Kumar, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. for UPPCB Mr. Rajkumar, Adv. with Mr. S. L. Gundli, SLO for CPCB Ms. Savitri Pandey, Adv. for R-2, 5 & 6 Mr. Rakesh Taneja, Adv. for R-7 & 8 Mr. Nikhil Nayyar, Adv. for R-9
11.	Original Application No. 455/2015	Dr. Devashish Bhattacharya Vs. State of Uttar Pradesh & Ors.	Mr. Ajit Sharma, Adv. for Applicant Ms. Savitri Pandey & Ms. Azma Parveen, Advs. for R-1, 2, 6 & 7 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhayani, Advs. Mr. A. K. Prasad, Adv. for CGWA
12.	Original Application No. 479/2015 (M.A. No. 1097/2015 & M.A. No. 1137/2015)	Manoj Kumar Misra Vs. NCT of Delhi & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. H. S. Phulka, Sr. Adv. with Mr. Tarunvir Singh Khehar, Adv. for R-1 & 7 Mr. Abhishek Yadav, Adv. for R-2 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. R-3 Ms. Savitri Pandey & Ms. Azma Parveen, Adv. for R-4 Mr. B. V. Niren, Adv. for R-5 Ms. Brija, Adv. for R-6 Mr. Krishan Kumar Singh, Adv. for MoEF Ms. Bhavna Aggarwal, Adv.

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